

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:36
ANSWERED ON:24.07.2006
POLICY FOR REGULATION OF GROUND WATER
Baxla Shri Joachim

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government has formulated or proposes to formulate a comprehensive policy for regulation and management of ground water and river water in the country particularly in West Bengal and North-East States; and

(b) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) & (b) The Government of India has not formulated any comprehensive policy specifically for 'Regulation and Management of ground water and river water in the country particularly in West Bengal and North-East States'. Water being a state subject, detailed programmes and policies for development, regulation and monitoring is to be carried out by the State Governments. However, the National Water Policy adopted by the National Water Resources Council in the year 2002 addresses the issue related to regulation and management of ground water from national perspective.